

## Annexure - 1

Name of the corporate Shipra Estate Limited  
CIN No U70101DL1987PLC029594

Date of commencement of 24-Jan-24

List of creditors as on

08-Apr-26

(Amount in ₹)

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No	Details of Claimant	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable						
	Total		-	-		-	-			-	-	-	-		

Debentures originally issued by the Corporate Debtor in favour of 360 ONE Asset Management Limited were assigned to BPM Buildestate Private Limited pursuant to a Settlement Agreement dated 29 September 2023.

Note 1 : The liability towards BPM Buildestate Private Limited was proposed to be settled through transfer of identified land and development rights; accordingly, the claim is admitted contingently, subject to confirmation from BPM Buildestate Private Limited that the development rights transferred to BPM and the agreement to sell stand cancelled and are not legally enforceable.